

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 146/BB/ 2017	-	For hearing	Rule-7 of IB	Aeromech Technologies Pvt. Ltd.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S. N. Behera Bask
9626719158
Rep - Bask.

A. S. SAMISHA KUMAR
9790924378

PCS for Petitioner

ORDER

PCS for Petitioner is present. Counsel for Respondent/Financial Creditor is also present. Heard him. List it for orders on 27.02.2018.

Member (T)

Member (J)